

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
UNSTARRED QUESTION No. 1127
TO BE ANSWERED ON 29TH JULY, 2026

EXPANSION OF MULTIPURPOSE PACS

1127 # SHRI TEJVEER SINGH:

Will the Minister of COOPERATION be pleased to state:

- (a) whether Government has implemented a comprehensive action plan for the National Cooperative Database, computerization, and strengthening of Multipurpose Primary Agricultural Credit Societies (PACS) with the objective of making cooperative societies in the country more transparent, technology-enabled, and self-reliant; and
- (b) if so, the State-wise details of the number of PACS that have been computerized and diversified as well as the number of new cooperative societies formed so far, along with the benefits accrued therefrom to farmers, rural youth and women in terms of employment, marketing and access to credit facilities?

ANSWER

THE MINISTER OF COOPERATION
(SHRI AMIT SHAH)

- (a) Yes, Sir. The Government has undertaken a comprehensive action plan to strengthen the cooperative sector through the creation of the National Cooperative Database (NCD), computerization of Primary Agricultural Credit Societies (PACS), and strengthening of Multipurpose PACS.

The Ministry of Cooperation, with the support of the States/UTs, developed the National Cooperative Database (NCD) and launched NCD portal on 08.03.2024. The NCD provides a single-point access to information on over 8.5 lakh cooperative societies across 30 sectors, with around 32 crore members. The NCD Portal 3.0, with enhanced features and functionalities, was launched on 06.07.2026.

To strengthen PACS, the Government launched the Central Sector Project for Computerization of PACS in 2022. The project aims to bring all functional PACS onto a common ERP (Enterprise Resource Planning) based national software. Initially, 63,000 PACS were approved under the project with a financial outlay of ₹2,516 crore. The project has since been expanded to cover 79,630 PACS with a revised outlay of ₹2,925.39 crore.

Further, the Government has circulated Model Bye-laws for PACS enabling them to undertake more than 25 business activities, thereby making them multipurpose and improving governance, transparency and accountability. The Government has also approved a plan to establish new Multipurpose PACS, Dairy and Fishery Cooperative Societies in uncovered Panchayats and villages over the next five years to strengthen grassroots cooperative institutions.

(b) The State-wise details of computerization of PACS and the financial assistance provided under the computerization of PACS project, are attached at **Annexure-1** and **Annexure-2**, respectively. Further, since the Government of India approved the plan on 15.02.2023 to establish new multipurpose PACS, dairy, and fisheries cooperative societies, a total of **38,292** new PACS, dairy, and fisheries cooperative societies have been registered. The State-wise details of these newly registered PACS, dairy, and fisheries cooperative societies are enclosed at **Annexure-3**.

The Government has also circulated Model Bye-laws for PACS, enabling them to undertake more than 25 business activities and function as multipurpose cooperative societies. PACS can now operate as Common Service Centres (CSCs), Pradhan Mantri Bharatiya Janaushadhi Kendras (PMBJKs), Pradhan Mantri Kisan Samriddhi Kendras (PMKSKs), LPG distributorships, retail petrol/diesel outlets, and other service centres.

These initiatives have strengthened PACS and expanded livelihood opportunities in rural areas. They have improved access to institutional credit, enhanced marketing opportunities through cooperative institutions, promoted business diversification, generated additional employment and income for farmers, rural youth and women, and improved transparency, financial inclusion and service delivery through technology-enabled cooperative societies.

Annexure-1

State-wise details of computerization of PACS as of 15th July 2026

S. No	State/UTs Name	Approved PACS	Hardware Delivered	ERP Onboarded
1	Andaman and Nicobar	46	46	46
2	Andhra Pradesh	2037	2021	2021
3	Arunachal Pradesh	139	14	14
4	Assam	850	709	581
5	Bihar	4495	4477	4482
6	Chhattisgarh	2028	2028	2028
7	Daman and Diu	9	4	4
8	Goa	86	58	55
9	Gujarat	6216	5754	5760
10	Haryana	710	710	710
11	Himachal Pradesh	1885	1789	1598
12	Jammu and Kashmir	708	537	537
13	Jharkhand	2797	1500	1491
14	Karnataka	5894	5491	4590
15	Ladakh	10	10	10
16	Madhya Pradesh	5455	4536	4536
17	Maharashtra	12178	12000	12033
18	Manipur	308	196	214
19	Meghalaya	330	108	103
20	Mizoram	99	49	45
21	Nagaland	231	231	142
22	Odisha	4240	0	0
23	Pondicherry	45	45	44
24	Punjab	3482	3456	3454
25	Rajasthan	8525	6781	6933
26	Sikkim	131	107	107
27	Tamil Nadu	4561	4532	4481
28	Tripura	475	268	268
29	Uttar Pradesh	6257	3581	3219
30	Uttarakhand	1216	670	668
31	West Bengal	4187	4167	3512
	Total	79630	65875	63686

Annexure-2

**Year wise Amount released under PACS Computerization project (Central Share)
(Rs in Crore)**

S.No	States/UTs	2022-23	2023-24	2024-25	2025-26	2026-27	Total
1.	Maharashtra	87.95	33.65	-	9.14	20.00	150.73
2.	Gujarat	-	58.30	22.19	10.37	4.00	94.86
3.	Rajasthan	23.78	43.30	11.00	6.76	8.00	92.83
4.	Madhya Pradesh	33.23	25.42	-	4.43	6.00	69.08
5.	Uttar Pradesh	11.28	42.30	-	4.47	10.00	68.06
6.	Karnataka	40.25	15.39	-	12.19	-	67.83
7.	Tamil Nadu	33.20	12.48	-	6.05	4.00	55.73
8.	Bihar	32.95	-	14.66	4.15	2.14	53.90
9.	West Bengal	30.54	-	-	15.25	5.00	50.79
10.	Andhra Pradesh	14.93	3.74	14.54	5.35	0.13	38.69
11.	Himachal Pradesh	9.56	7.32	3.09	12.88	4.19	37.05
12.	Punjab	25.52	-	-	7.42	1.00	33.94
13.	Chhattisgarh	14.86	-	10.21	5.66	2.20	32.93
14.	Jharkhand	10.99	-	15.10	2.02	-	28.11
15.	Odisha	-	-	-	18.07	7.00	25.07
16.	Assam	6.41	2.45	6.39	1.76	1.00	18.02
17.	Jammu & Kashmir	5.25	1.52	1.85	0.28	2.20	11.10
18.	Tripura	2.95	1.13	3.03	1.10	1.84	10.05
19.	Haryana	4.85	2.44	-	1.50	-	8.79
20.	Uttarakhand	-	3.69	-	2.00	-	5.69
21.	Nagaland	0.36	2.46	1.60	0.33	0.66	5.40
22.	Manipur	2.55	-	-	0.59	0.98	4.12
23.	Sikkim	1.18	0.90	0.79	0.00	0.56	3.42
24.	Meghalaya	1.23	-	-	1.11	1.00	3.34
25.	Mizoram	0.27	-	0.44	1.53	0.29	2.53
26.	Goa	0.32	0.13	0.44	-	0.50	1.38
27.	Andaman & Nicobar	-	0.69	-	-	0.50	1.19
28.	Puducherry	0.44	0.17	-	0.06	0.24	0.91
29.	Arunachal Pradesh	0.15	0.12	0.09	-	1.00	1.36
30.	Ladakh	-	0.12	-	0.04	-	0.16
31.	DNH & DD	-	-	0.12	-	-	0.12
32.	Sub-Total	395.00	257.71	105.54	134.52	84.43	977.19
33.	NABARD	100.00	40.92	25.00	-	-	165.92
	Total	495.00	298.63	130.54	134.52	84.43	1,143.11

Annexure-3

**State-wise details newly registered PACS, dairy, and fisheries cooperative societies,
since 15.02.2023**

S. No.	State/UT	M-PACS	M-DCS	M-FCS
1	Andaman And Nicobar Islands	1	2	11
2	Andhra Pradesh	11	1067	2
3	Arunachal Pradesh	136	25	29
4	Assam	580	728	89
5	Bihar	61	4498	2
6	Chhattisgarh	517	361	339
7	Delhi	0	0	0
8	Goa	38	5	4
9	Gujarat	663	810	26
10	Haryana	40	200	6
11	Himachal Pradesh	136	861	12
12	Jammu And Kashmir	232	1343	40
13	Jharkhand	45	300	230
14	Karnataka	266	1264	52
15	Kerala	0	0	0
16	Ladakh	3	3	1
17	Lakshadweep	0	0	29
18	Madhya Pradesh	680	1390	259
19	Maharashtra	214	1223	167
20	Manipur	127	27	71
21	Meghalaya	290	17	19
22	Mizoram	97	2	2
23	Nagaland	50	5	19
24	Odisha	1539	1009	61
25	Puducherry	4	3	3
26	Punjab	158	1049	52
27	Rajasthan	2008	3307	31
28	Sikkim	27	77	4
29	Tamil Nadu	27	940	36
30	Telangana	0	166	102
31	DNH & DD	5	0	1
32	Tripura	294	2	26
33	Uttarakhand	606	271	124
34	Uttar Pradesh	1372	4478	514
35	West Bengal	25	241	3
	TOTAL	10252	25674	2366

Source: NCD portal as of 15.07.2026.